

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **10.05.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : -
Petition No : CP(IB)/171(CHE)/2023
Name of Petitioner : V Srinivasa Rao and Another
& : -Vs
Name of Respondent : M R Garden Services Pvt Ltd
Section : Sec 9 Rule 6 of IBC, 2016

ORDER

Present: Mr. Tom, Ld. Counsel for Petitioner.

Heard.

Ld. Counsel for the Petitioner submits that in respect of Petitioner No.1 the date of default is 05.05.2016, and the amount involved is about Rs.1.5 crore. In respect of second Petitioner, the date of default is 05.12.2018 and the amount involved is about Rs.1 crore.

The last payment received from the Respondent was on 07.05.2021.

Ld. Counsel for the Petitioners seeks and is granted time to take instructions.

List the Petition for hearing on **30.05.2024**.

-sd-

**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**